

Annexure-5

Name of the Corporate Debtor: Jai Annanya Investments Private Limited; Date of Commencement of Liquidation: 09.10.2023 (Date of receipt of Intimation - 30.10.2023) ; List of Stakeholders as on: 18.11.2023

List of Operational Creditors (Government Dues)

(Amount in ₹)

| Sl No | Details of Claimant | | Details of Claims received | | Details of claims admitted | | | | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|-------|---------------------|------------|----------------------------|----------------|----------------------------|-----------------|---|--|--|----------------------------|---|--------------------------|------------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of Claim | Amount covered by lien or attachment pending disposal | whether lien/ attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | NA | NA | NA | NA | NA | NA | NA | NA | NA | 0 | 0 | | 0 | |
| | | | | | | | | NIL | | | | | 0 | |

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